

FAMILY COURT MUMBAI

ADMINISTRATIVE BUILDING, "B" ING. BANDRA EAST, BKC, MUMBAI 51. Tel/Fax 022 26591270 Email fc-bhc@nic.in

Read : 1. Notification by the High Court of Judicature Appellate side,
Bombay No. A-1201/2020, dated 17/07/2020.
2. Office Order No.149/2020, dated 20/07/2020.

Family Court, Mumbai
Date : 21/07/2020

In view of Hon'ble High Court Notification referred above, the Principal Judge, Family Court, Mumbai is pleased to pass the following order.

OFFICE ORDER NO. 152 / 2020

Smt. J.P.Darekar, Judge, C.R.7 is transferred and posted as District Judge – 2 and Additional Sessions Judge, Baramati, District Pune and she has been relieved on 20/07/2020 A.O.H.

Hence, the arrangement of Family Court, Mumbai from 22/07/2020 shall be as provided in Annexure - A of this order till 31/07/2020.

Family Court, Mumbai
Dated : 21/07/2020

sd/-
(M. S. Sharma)
Principal Judge,
Family Court, Mumbai

Copy to:

- 1 The Presiding Officers C.R.No.1 to 7, Family Court, Mumbai.
- 2 Marriage Counsellor's Office, Family Court, Mumbai
- 3 The Court Manager, Family Court, Mumbai
- 4 The Registrar, Family Court, Mumbai
- 5 The Dy. Registrar, Family Court, Mumbai
- 6 The Superintendent/Sheristedar, Judicial Dept/ Admn. Dept./
Cash Dept./ Copying Dept./ Record Dept.
- 7 The Superintendent/Sheristedar, Family Court No.1 to 7
- 8 The Clerk Computer Section.
- 9 The President, Family Court Bar Association, Bandra, Mumbai

Annexure - A

Functioning of Family Court, Mumbai as per directions issued by Hon'ble Bombay High Court on 30/06/2020

Date	Time – 10.30 a.m. To 2.30 p.m. 1 st half hour & last half hour shall be earmark for administrative work	In charge Judge on duty in respect of the Courts not functioning
22/07/2020	Shri P.L.Palsingankar, I/c. Judge, C.R. 7	Shri M.M.Adwant, Judge, C.R. 3
23/07/2020	Shri M.S.Sharma, Principal Judge, C.R. 1	Shri L.B.Magdum, Judge, C.R. 4
24/07/2020	Shri P.L.Palsingankar, Judge, C.R. 2	Shri S.N.Rukme, Judge, C.R. 5
27/07/2020	Shri M.M.Adwant, Judge, C.R. 3	Smt. K.V.Thakur, Judge, C.R. 6
28/07/2020	Shri L.B.Magdum, Judge, C.R. 4	Shri P.L.Palsingankar, Judge, C.R. 2
29/07/2020	Shri S.N.Rukme, Judge, C.R. 5	Shri M.M.Adwant, Judge, C.R. 3

Date	Time – 10.30 a.m. To 2.30 p.m. 1 st half hour & last half hour shall be earmark for administrative work	In charge Judge on duty in respect of the Courts not functioning
30/07/2020	Smt. K. V. Thakur Judge, C.R. 6	Shri L. B. Magdum, Judge, C.R. 4
31/07/2020	Shri P. L. Palsingankar, I/c. Judge, C.R. 7	Shri S. N. Rukme, Judge, C.R. 5

Sd/-
Principal Judge
Family Court, Mumbai